

प्राप्त हो जाने की सम्भावना है। समिति ने आम जनता के लिए विशेष रूप से प्राचीण क्षेत्रों के लिए आम बरेल उपचारों और आवश्यक औषधियों की व्यवस्था करने हेतु उपायों की सिफारिश करने के सम्बन्ध में अपनी रिपोर्ट प्रस्तुत कर दी है। यह विचारधीन है।

Issue of Licence for Gentamycin Sulphate

3728. SHRI R. R SINGH DEO Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether mystery surrounds the Industry Ministry's decision to grant an industrial licence to a fully foreign-owned drug company for setting up a Rs. 2 crores plant for the production of gentamycin sulphate

(b) whether this company has not obtained even a cob. licence for operating in this country, and

(c) if so, the criteria on which this licence has been given to a fully foreign-owned company?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI K. R. GANESH)

(a) and (c). In their application under 1(D&R) Act, 1951 received on the 13th September, 1974 M/s. C. E Fulford (India) Pvt Ltd. proposed the manufacture of the following items:—

S.No.	Item	Annual capacity
1.	Gentamycin Sulphate . . .	1000 Kgs.
2.	Tablets . . .	360 million
3.	Injectables . . .	8100 litres
4.	Ointments and Creams . . .	25,000 litres
5.	Solutions . . .	11,000 litres
6.	Capsules . . .	15,000 million

They have also proposed to expand equity capital to Rs. 200 lakhs. No industrial licence has been granted to this unit and their application is under examination .

(b) The question whether this company is required to obtain a carrying on business licence or not is also being examined

Application for Licence to KSIDC for Polyester Staple Fibre Factory

3729 SHRI C H MOHAMED KOYA Will the Minister of PETROLEUM AND CHEMICALS be pleased to state.

(a) whether the Kerala State Industrial Development Corporation Limited had applied in 1970 for grant of industrial licence for setting up a Polyester Staple Fibre Factory,

(b) whether there is any undue delay in taking a decision on the application of the KSIDC, and

(c) if so, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI C. P. MAJHI):

(a) Yes, Sir,

(b) and (c). The applications was rejected in September 1970 as there was no scope for further licensing of capacity for manufacture of polyester staple fibre.